

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 10, 2016

No. 1264 / Admin. (Services)/2016

On reversion to the regular line, Sri **Ravindra Nath Dubey**, General Manager (Law), U.P. State Industrial Development Corporation Ltd., Kanpur to be Additional District & Sessions Judge, Farrukhabad.

No. 1265 / Admin. (Services)/2016

Sri **Mittar Pal Singh**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Farrukhabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 295 / Admin. (Services)/2016, Dated: Allahabad: June 10, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Ravindra Nath Dubey, General Manager (Law), U.P. State Industrial Development Corporation Ltd., Kanpur from his present post so as to enable him to take over charge of her new posting immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and they shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. Sri Ravindra Nath Dubey, General Manager (Law), U.P. State Industrial Development Corporation Ltd., Kanpur.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting accordingly.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

9. The Sr. Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(NALIN KANT TYAGI)

I/c REGISTRAR (JUDICIAL) (SERVICES)